## RAJYA SABHA

Monday, the 16th February, 2009/27 Magha, 1930 (Saka)

The House met at thirty minutes past twelve of the clock, MR. CHAIRMAN in the Chair.

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## MEMBERS SWORN

- 1. Shri Ghulam Nabi Azad (Jammu and Kashmir)
- 2. Prof. Saif-ud-Din Soz (Jammu and Kashmir)

# THE INTERIM BUDGET (GENERAL), 2009-2010

THE MINISTER OF EXTERNAL AFFAIRS AND THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government for the year 2009-2010.

[Placed in Library. See No. L.T. 10462/09]

# FISCAL POLICY STATEMENTS, 2009-2010

THE MINISTER OF EXTERNAL AFFAIRS AND THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 3 of the Fiscal Responsibility and Budget Management Act, 2003:

- (i) the macro-economic framework statement;
- (ii) the medium-term fiscal policy statement; and
- (iii) the fiscal policy strategy statement.

[Placed in Library. See No. L.T. 10463/09]

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## REPORTS OF THE COMMITTEE ON EMPOWERMENT OF WOMEN

SHRI AMBETH RAJAN (Uttar Pradesh): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Committee on Empowerment of Women (2008-2009):

- (i) Twentieth Report (Fourteenth Lok Sabha) of the Committee on Empowerment of Women on the subject "Credit facilities for Women by Public Sector Banks and NABARD"; and
- (ii) Twenty-first Report on Action Taken on Sixteenth Report (Fourteenth Lok Sabha) of the Committee on Empowerment of Women on the subject "Medical Facilities for Women at All India Institute of Medical Sciences (AIIMS), Hospitals and Primary Health Centres".

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# REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON INFORMATION TECHNOLOGY

SHRI PRAVEEN RASHTRAPAL (Gujarat): Sir, I lay on the Table a copy (in English and Hindi) of the Sixty-eighth Report of the Department-related Parliamentary Standing Committee on Information Technology (2008-2009) on "The Telecom Regulatory Authority of India (Amendment) Bill, 2008" relating to the Ministry of Communications and Information Technology (Department of Telecommunications).

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# MOTIONS FOR ELECTION

# **Central Coordination Committee**

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): Sir, I move the following Motion:-

"That in pursuance of clause (h) of sub-section (2) of Section 3, read with Section 4 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, this House do proceed to elect in such manner as the Chairman may direct, one Member from among the Members of the House to be a member of the Central Coordination Committee."

The question was put and the motion was adopted.

## Rehabilitation Council of India

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): Sir, I move the following Motion:-

"That in pursuance of clause (h) of sub-section (3) of Section 3 and subsection (1) of Section 4 of the Rehabilitation Council of India Act, 1992 (No. 34 of 1992) read with clause (2) of Regulation 6 of the Rehabilitation Council of India Regulations, 1997, this House do proceed to elect, in such manner as the Chairman may direct, one member from among the Members of the House to be a member of the Rehabilitation Council of India."

The question was put and the motion was adopted.

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